

(b) This is so mainly in cases where temporary structures have been provided.

(c) In future, shelters at the bus stops to be constructed by DTC will be according to the design approved by the Delhi Urban Arts Commission.

**Expenditure incurred from salt cess recoveries on facilities to workers**

527. SHRI IBRAHIM KALANIYA: Will the Minister of INDUSTRY be pleased to state:

(a) the expenditure incurred on schemes for water supply, maintenance of roads, provision of medical and educational facilities and other development work from the salt cess recoveries for the benefit of the workers in the salt industry during the last three years, Statewise;

(b) the development schemes which are not at present pending with the Central Government, Statewise; and

(c) what are the reasons for comparatively lesser expenditure on these items in Gujarat which State accounts for 75 per cent of the total collection of salt cess?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Figures of expenditure incurred on developmental schemes for the benefit of workers in salt industry are maintained region-wise and not Statewise or item-wise. Figures of region-wise expenditure for the last three years are given in the Statement I.

(b) A list of developmental schemes at present pending with Central Government is given in the statement II.

(c) The expenditure in a particular region/State depends upon several factors, like number of proposals received from different State Governments/licensed salt manufacturers, their approval by various Regional Advisory Boards/Central Advisory Board for salt, submission of estimates, furnishing of undertaking to bear proportionate cost by the beneficiary licensees, submission of audited accounts after execution of work by the executing agencies for claiming reimbursement of expenditure from cess proceeds, etc. However, during 1976-77 expenditure incurred in Bombay Region (which includes Gujarat) was more than that incurred in other regions.

Statement I

*Region-wise expenditure on developmental works for the benefit of workers in salt industry for the years 1974-7, 1975-76 and 1976-77.*

	1974-75	1975-76	1976-77
	Rs.	Rs.	Rs.
1. Jodhpur Region (comprising of Rajasthan and Mandi)	36,019	1,26,333	2,00,034
2. Bombay Region (comprising of Gujarat and Maharashtra States)	64,003*	79,175	6,98,030
3. Madras Region (comprising of Gujarat and Maharashtra States)	4,50,542	6,04,308	5,42,627
4. Calcutta Region (comprising of West Bengal and Orissa States)	3,27,432	7,62,477	3,00,531
TOTAL	8,77,966*	15,72,293	17,41,222

\*It includes *ex-gratia* grants paid to licencees in Gujarat State.

## Statement II

*Developmental schemes pending with  
the Central Government.*

Scheme	Cost (In lakhs of rupees)
<i>Gujarat State</i>	
1. Construction of Salaya Chudeshwar Road with drainage work	23.51
2. Improvement of Anjar-Khari Road including renovation of Nakti Bridge	5.80
3. Construction of Approach road from State highway to Khijadia Salt Works in Jamnagar	3.70
4. Upgrading of Salaya Parodia approach road to Nawa Nagar Salt Works	8.35
<i>Rajasthan State</i>	
5. Construction of a road between salt works in Malar Rin and Railway Station, Phalodi	16.57
6. Construction of road in salt area in Bap Rin, Phalodi	16.53
<b>TOTAL</b>	<b>74.46</b>

**Supply of Newspapers and Magazines  
in the Jails**

528. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that a large number of newspapers and magazines including 'Blit' and 'Indian Express' are prohibited in the jails in the Union Territories;

(b) if so, whether Government would re-examine the list and make suitable amendments; and

(c) whether Government consider it necessary to prohibit the entry of

a large number of magazines, periodicals and newspapers in jails?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (c) Newspapers and magazines are supplied to prisoners in jails in the Union Territories according to the provisions of the respective Jail Manuals. Such a large number of newspapers and magazines are published in the country that it is not possible to provide many of them because of shortage of funds. There is no prohibition as such on the supply of newspapers like the 'Indian Express' and weeklies like the 'Blitz.' The list of newspapers and magazines to be supplied to the jails is kept under review by Union Territory Administrations.

**Investment in public sector**

529. SHRI IBRAHIM KALANIYA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the Central Government's investments in the public sector industrial units as on the 31st March, 1977, State-wise; and

(b) the steps which Government propose to take to set up such industrial units in economically backward States?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The required details as on 31st March, 1977 are not available. However, a statement showing the value of property (gross block) held by Central Government industrial and commercial undertakings in different States, as on 31st March, 1976, is attached.

(b) The location of Central Industrial Projects has to be decided on broad techno-economic consideration. Subjects to techno-economic considerations, comparatively economically backward States are given preference in the location of Central Public Sector Projects.